

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट ' चौतीस '

[24/3/2017]

प्रश्न सं. [क. 6990]

CS
पार/शे/CC

मॉयल लिमिटेड

भारत सरकार का उपक्रम

CIN No. : L99999MH1962GOJ012398

मॉयल भवन, 1ए काटोल रोड, नागपुर - 440 013

ई-मेल : compliance@moil.nic.in

वेबसाइट : mail.nic.in फ़ैक्स : 0712- 2591661



MOIL LIMITED

A Govt. of India Enterprise

CIN No. : L99999MH1962GOJ012398

MOIL Bhavan, 1A Katol Road, NAGPUR -440 013

E-mail : compliance@moil.nic.in

Website : mail.nic.in Fax : 0712-2591661

No. CS/GoMP/2016-17/630

08/03/2017

The Collector
District Collectorate
BALAGHAT (M.P.)

Dear Sir

Sub: M.P. Vidhan Sabha Unstarred Question No.6990 for reply on 16/03/2017.

Kindly refer to the endorsement No.297/KL/16 dated 8/3/2017 regarding the above mentioned subject. In this connection, the reply in respect of MOIL is furnished below:

a) As far as MOIL is concerned, the Company has paid the following amounts towards dividend to the State Government of Madhya Pradesh for the years 2012-13 to 2015-16:

Rs. in Crores				
S.No.	Year	Interim Dividend	Final Dividend	Total Dividend
1.	2012-13	1.28	2.24	3.52
2.	2013-14	2.56	2.24	4.80
3.	2014-15	3.20	2.24	5.44
4.	2015-16	1.92	1.28	3.20

To Secy, Pw, Govt. of Madhya Pradesh to reply.

Thank you for your attention.

Yours faithfully,

NEERAJ D. PANDEY
Company Secretary

अनुभाग अधिकारी
मध्य प्रदेश शासन,
खनिज संयोजक विभाग

अवर सचिव
मध्य प्रदेश शासन,
वित्त विभाग (घटक-1)